

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 436 OF 2016 IN
DFR NO. 2353 OF 2016**

Dated: 4th August, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Deepak Biswas
Mr. Nishith Mishra

Counsel for the Respondent (s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anusha Bardhan for R.2

ORDER

**IA NO. 436 OF 2016
*(Appl. for condonation of delay)***

List the matter on **11.08.2016.**

**(I. J Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk